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DESPATCH OF ADDITIONAL FOODGRAINS TO KERALA

*774. SHRI C. ACHUTHA MENON: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

- (a) what assistance by way of despatch of additional foodgrains has been made to Kerala on account of recent floods; and
- (b) what request in the matter of foodgrains had been made by the Government of Kerala to meet the situation created by floods in the State?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE): (a) 1,000 tonnes of gift wheat has been allotted to Kerala Government for free distribution among the flood victims.

(b) No specific request for food grains to meet the situation created by floods in the State has been made by the Kerala Government.

केन्द्रीय अधिनियमों का संघ की राजभाषा में अनुवाद

*775. श्री जगदम्बी प्रसाद यादव :

श्री एन० के० शेजवालकरः

श्री मानसिंह वर्मा : क्या विधि मंत्री यह बताने की कृपा करेंगे कि :

- (क) अंग्रेजी से संघकी राज भाषा में वर्षवार कितने केन्द्रीय अधिनियमों का अनुवाद कराया गया है;
- (ख) कितने वर्षों में सभी केन्द्रीय अधि-नियमों का अनुवाद राज भाषा में हो जायेगा; और
- (ग) क्या सरकार ने इस उद्देश्य से कोई समय-सीमा निश्चित की है ?

t[Translation of Central Acts into the Official Language of the Union

*775. SHRI J. P. YADAV:

SHRI N. K. SHEJWALKAR: SHRI MAN SINGH VARMA:

Will the Mir,i >rr of LAW be pleased to state :

- (a) the numbo. i : Central Acts which have been got translated, year-wise from English into the official language of the Union :
- (b) in how many years all the central Acts will be translated into the official Language of the Union; and
- (c) whether any time limit has been fixed by Government for the purpose ?1

t[THE MINISTER OF LAW (SHRI P. विधि मंत्री (श्री पी० गोविन्द मेनन):

- (क) अपेक्षित जानकारी अन्तर्विष्ट करने वाला एक विवरण सदन के पटल पर रख दिया गया है। [देखिए परिशिष्ट lxv, अनुपन्न संस्था 118]
- (ख) यह प्रस्थापना है कि जहाँ तक सम्भव हो सके इस काम को पांच वर्ष में पूरा कर लिया जाए।
- (ग) इस काम को पूरा करने के लिए सरकार द्वारा कोई विनिर्दिष्ट समय सीमा नियत नहीं की गई है।

GOVINDA MENON): (a) A statement containing the required information is laid on the Table of the House. (See Appendix LXV, Annexure No. 118).

- (b) It is proposed to have the work completed in about 5 years, as far as possible.
- (c) No specific time-limit has been fixed by Government for completion of this work.]

FOOD MARCH BV RED CAPPED VOLUNTEERS

- *776. SHRI GANESHI LAL CHAUDHARY: Will the Minister of FOOD AND AGRICULTURE be pleased to state:
- (a) whether there was a food march in Kerala by red-capped volunteers, led
 - t[] English translation.